

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C.P 278/441/ND/2018

PRESENT: SMT. DEEPA KRISHAN
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2018**

NAME OF THE COMPANY: MGF Developments Limited

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

PER MS. INA MALHOTRA, MEMBER(J)

Compliance of the order dated 31.08.2018 has been placed on record submitting that the fine imposed in terms of the same has been deposited. The DD nos. 613481, 613480, 613484, 703692, 106486, 106485 and 005471 were duly deposited.

2. In view of the same, the offence stands compounded. Bench Officer may take necessary steps confirming the same with the office of the ROC.



Deepa Krishan

Member (T)



Ina Malhotra

Member (J)